

Annexure – 8

Name of the corporate debtor: Fairwealth Housing Private Limited; Date of commencement of CIRP: 01.06.2022 (Order served to IRP dated 01.06.2022); List of creditors as on: 29.06.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim verified	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Sunrise Printpack Private Limited	01.03.2023	1,02,93,784 (Award amount) + Interest + Arbitration Fee + Processing Fee	1,45,58,035	NA	NA	NA	No	NA	NA	NA	NIL	NIL	Claim Admitted, subject to the documents submitted by the claimant